

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218
CP 48 of 2018

Proceedings under Section 241-242, 244 of Co. Act, 2013

IN THE MATTER OF:

Shahin Firdosh Contractor
Pan-Asia Petroleum Pvt Ltd & Ors

V/sApplicant

.....Respondent

Order delivered on: 25/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirwa Dave, Adv.

For the Respondent : None

ORDER

None present for respondent. Ld. Counsel Mr. Jaimin Dave for the applicant is directed to file vakalatnama.

List for further consideration on 27.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)